



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 28th of February, 2019

SRO ¹⁴².- In partial modification of notification SRO 431 dated 25.09.2018, the Government hereby direct that the following items appearing in Annexure –A to the said notification are hereby deleted; namely:-

1. Resin, Turpentine Oil and their derivatives appearing at S.No.1.
2. Non-Ferrous items appearing at S.No. 5.

By Order of the Government of Jammu and Kashmir.

Sd/-

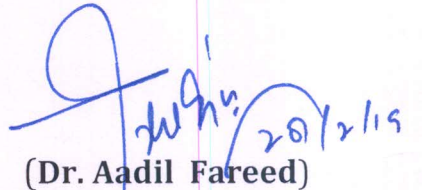
(Navin K. Choudhary) IAS,
Principal Secretary to Government,
Finance Department.

No: ET/Estt/GST/46/2018

Dated: 28- 02 - 2019.

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Commissioner, State Taxes Department, J&K.
3. Deputy Excise Commissioner, Toll Post Lakhanpur.
4. OSD to Hon'ble Advisor (S).
5. Private Secretary to Principal Secretary, Finance Department.
6. Stock file/Incharge Website, Finance.


(Dr. Aadil Fareed)

Deputy Secretary to Government